

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.464/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company	Facor Power limited-Vs-Balasore Alloys Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RATNANKO BANERJI, Sr. Adv

MANOJ BANTHIA, PCS

NEHA SOMANI, PCS

Corporate Debtor/
Balasore Alloys Ltd.

Somani
16/11/2017

Ms. Rabanya Saha Adv } Petitioner

Sing
16/11/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that parties have entered into a settlement agreement and prayed for

adjournment. Keeping in view of the submissions of both the parties the matter is adjourned to **11/12/2017**.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)